

**FORM G****INVITATION FOR EXPRESSION OF INTEREST FOR****RAMBO ENTERPRISES PRIVATE LIMITED OPERATING IN TOOLS, GELATIN AND METAL PRODUCTS INDUSTRY AT NEW DELHI**

(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

<b>SL.</b>	<b>RELEVANT PARTICULARS</b>	
1.	Name of the corporate debtor along with PAN & CIN/ LLP No.	Rambo Enterprises Private Limited PAN- AAACR4117N CIN- U74899DL1994PTC061665
2.	Address of the registered office	X-1, Loha Mandi, Naraina, South West Delhi, New Delhi, Delhi, India, 110028
3.	URL of website	Details can be sought by sending email to ramboenterprises.cirp@gmail.com
4.	Details of place where majority of fixed assets are located	X-1, Loha Mandi, Naraina, South West Delhi, New Delhi, Delhi, India, 110028
5.	Installed capacity of main products/ services	Business is not in operation at present
6.	Quantity and value of main products/ services sold in last financial year	Goods sold in the FY 20-21 for Rs 70.18 crores
7.	Number of employees/ workmen	nil
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	Details can be sought by sending email to ramboenterprises.cirp@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	Details can be sought by sending email to ramboenterprises.cirp@gmail.com
10.	Last date for receipt of expression of interest	08.01.2024
11.	Date of issue of provisional list of prospective resolution applicants	12.01.2024
12.	Last date for submission of objections to provisional list	17.01.2024
13.	Date of issue of final list of prospective resolution applicants	25.01.2024
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	30.01.2024
15.	Last date for submission of resolution plans	01.03.2024
16.	Process email id to submit Expression of Interest	ramboenterprises.cirp@gmail.com

Sd/-

**Raj Kumar Soni**

**IBBI Reg. No IPA-002/IP-N01219/2022-2023/14136**

**Resolution Professional in the matter of**

**M/s Rambo Enterprises Private Limited**

**C-10, Lower Ground Floor, Lajpat Nagar-III, Delhi – 110024.**

**Email id: [rksoni.ip@gmail.com](mailto:rksoni.ip@gmail.com), [ramboenterprises.cirp@gmail.com](mailto:ramboenterprises.cirp@gmail.com)**

**Mobile No. 9891969127, AFA Valid Upto 02.08.2024**

**Date: 23.12.2023, Place: New Delhi**